NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 240/(MAH)/2017

CORAM:

pet.

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017

NAME OF THE PARTIES: M/s. ACG Arts & Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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Option

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ORDER CP 240/66/NCLT/MB/MAH/2017

Through a Praecipe of 18.07.2017, certain corrections have been suggested by the Applicant. *Prima facie* it appears that a "Corrigendum" is required which shall henceforth be made part of the Order delivered:

- The date of the Judgment delivered is wrongly typed as 07.07.2017, however, the correct date is 10.07.2017. As a result, the date of Judgment hereafter shall be read as 10.07.2017.
- The time granted for publication in newspaper within 7 days is extended and to be published within one week from today i.e 20.07.2017.
- That the report of the due compliance as already directed and for further hearing, the matter be listed on 03.11.2017.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial) 20.07.2017 M.K. SHRAWAT Member (Judicial)

Sd/-

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